

FORM G

INVITATION FOR EXPRESSION OF INTEREST

GVK POWER AND INFRASTRUCTURE LTD HOLDING INVESTMENTS AND ASSETS AT HYDERABAD

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	GVK Power and Infrastructure Ltd. CIN: L74999TG2005PLC059013 PAN: AAACJ5599A
2.	Address of the registered office	Darshak Chambers, Plot No 32, Ground Floor, H.No 1-8-303/48/32 Street No 1 Penderghast Road, Secunderabad, Hyderabad, Telangana, India 500003
3.	URL of website	www.gvk.com
4.	Details of place where majority of fixed assets are located	Hyderabad, Telangana
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	FY 2023-24 Revenue from operations: Rs 760 lakhs
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Please refer website of GVKPIL www.gvk.com and CIRP Section <u>GVKPIL CIRP</u>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Please refer website of GVKPIL www.gvk.com and CIRP Section <u>GVKPIL CIRP>Invitation for EOI dated 18 October 2024 (Extended)</u>
10.	Last date for receipt of expression of interest	Previous Date: 02 November 2024 Extended Date: 09 November 2024
11.	Date of issue of provisional list of prospective resolution applicants	Previous Date: 12 November 2024 Extended Date: 18 November 2024
12.	Last date for submission of objections to provisional list	Previous Date: 17 November 2024 Extended Date: 23 November 2024
13.	Date of issue of final list of prospective resolution applicants	Previous Date: 25 November 2024 Extended Date: 02 December 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Previous Date: 30 November 2024 Extended Date: 07 December 2024
15.	Last date for submission of resolution plans	Previous Date: 30 December 2024 Extended Date: 06 January 2025
16.	Process email id to submit Expression of Interest	gvkpilcirp@gmail.com

Date – 02 November 2024
Place – Hyderabad, India

For GVK Power and Infrastructure Ltd.

Sd/- 

Satish Kumar Gupta
Insolvency Professional
No. IBBI/IPA-001/IP-00023/
2016-17/10056

Satish Kumar Gupta
Resolution Professional
IP Regn. No. - IBBI/IPA-001/IP-P00023/2016-17/10056
AFA No. - AA1/10056/02/300625/106924
AFA Validity Date – 30 June 2025
17012, Building No. 17, Phase 2, Kohinoor City, Kurla,
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